

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO. 170/00151/2017

DATED THIS THE 06TH DAY OF SEPTEMBER, 2017

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

Anantha Padmanabha Bhat
(Staff No. 8142)
Aged 62 years,
S/o. Chandra Bhat,
Retired GM (IT),
O/o CGM Karnataka Circle,
No. 235, 9th Cross,
Telecom Layout, Vijayanagar,
Bengaluru – 560 023.

... Applicant

(By Advocate Shri N.G. Phadke)

Vs.

Union of India,
Represented by the Secretary,
Department of Telecommunications,
Ministry of Communications and
Information Technology,
Sanchar Bhawan,
20, Ashoka Road,
New Delhi – 110 001.

... Respondents

(By Shri S. Prakash Shetty, Senior Panel Counsel)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

Heard both the counsels. It appears that the applicant is seeking that the disciplinary proceedings pending against him pursuant to the memorandum dated 30.03.2010 is still pending and that the matter may be immediately

disposed off is the prayer of the applicant. Shri S. Prakash Shetty, learned counsel for the respondent, on the other hand, would say that the matter was pending with CBI also and that is why the delay. Anyhow we feel that when the applicant retired 2 ½ years back and the matter has not been settled still there must be a quietus to the issue. Therefore since the report has come out in 2014, there is no need for the matter to be kept pending unnecessarily. The learned counsel for the respondents would say that they have to seek advice from the UPSC but then the applicant would say that that also they have received but still they are looking at it even now. Therefore there will be a mandate to the respondents to complete the whole proceedings within 3 months from today.

2. The OA is allowed as above. No order as to costs.

(PRASANNA KUMAR PRADHAN)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00151/2017

Annexure-A1: True copy of DOT memorandum No. 8/68/2009-Vig.II dated 30.03.2010.

Annexure-A2: True copy of order No. 16-1/2015 STG-I dated 30.01.2015.

Annexure-A3: True copy of applicant's letter dated 07.07.2015 addressed to the Disciplinary Authority.

Annexure-A4: True copy of applicant's representation dated 31.07.2015 addressed to the Under Secretary to Government of India.
